## GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:7398 ANSWERED ON:22.05.2012 CONSUMER PROTECTION ACT Choudhry Smt. Shruti

## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government proposes to expand the coverage under the Consumer Protection Act in future;
- (b) if so, the details worked out so far; and
- (c) the manner in which it would be beneficial to the consumers?

## **Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a)to(c): Yes Madam, the Government is proposing to expand coverage, by amending the Consumer Protection Act, 1986. When the amendment is passed the consumer can make online complaints, sitting at home, without having to go to the Consumer Fora.